

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.6
CP(IB) 89 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shree Bansi Metal & Alloys Pvt Ltd
V/s
M.I.Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 14/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Minhaz S Shaikh, Ld. Adv.
For the Respondent : None

ORDER

The pleadings are complete.

The matter stands adjourned to 02.05.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)